

institution through the State Government. Rs. 100/- per day per teacher trainee for a maximum of 15 days training, will be paid to the training institution to cover training expenses and TA/DA of the trainee teacher.

- vi) For registration fees, examination fees and cost of study materials supplied by the National Institute of Open Schooling (NIOS) upto 100% for each student opting for studying through NIOS at secondary and senior secondary level.
- vii) Madrassas can also opt for vocational courses offered by NIOS after fulfilling norms and standards set by NIOS. The registration fees would be met from the scheme as in (vi) above. There will be linkages of madrassas with industry, I.T.I.s set up by the Ministry of Labour and Employment etc. which are in the vicinity, for use of workshops and for promoting employment opportunities.
- viii) For State Madrassa Boards opting for assistance, to strengthen their capacity to monitor the SPQEM, by providing recurring financial assistance of Rs. 5.00 lakh per year for each Madrassa Board. The assistance will be for appointment of qualified & competent staff; computerization of office; office equipments, research & evaluation, and awareness generation amongst the muslim community for participation in education.

Arbitrarily charging of fees in private schools

†2672. DR. PRABHA THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government considers arbitrarily charging of fees from the guardians of children by many private schools in India as justified;
- (b) if so, the reasons therefor;
- (c) if not, whether Government has formulated any policy to fix a limit of the fees of the schools;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

(c) and (d) No, Sir. The Affiliation Bye-Laws of Central Board of Secondary Education (CBSE), *inter-alia*, prescribe the following:-

- (i) Fees charges should be commensurate with the facilities provided by the institutions.
- (ii) Fees should normally be charged under the heads prescribed by the Department of Education of the State/UT for schools of different categories.

†Original notice of the question was received in Hindi.

- (iii) No capitation or voluntary donation should be charged.
- (iv) Unaided schools should consult parents through parents representatives before revising the fees. The fees should not be revised during the mid session.
- (e) Does not arise.

Community colleges for vocational training

2673. SHRI NAND KISHORE YADAV:

SHRI KAMAL AKHTAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has decided to set up 600 community colleges across the country for imparting vocational education to students;
- (b) if so, the details thereof and their locations, State-wise;
- (c) whether any of these colleges will be set up in Amroha, Moradabad, Azamgarh and Mau in Uttar Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The XI Plan document as endorsed by the National Development Council (NDC) has envisaged setting up of additional community colleges as well as supporting the existing ones. The objective of these colleges is to provide education which aims at skill development in a flexible environment. Details of the proposal are being worked out.

Composite Educational Development Index

2674. SHRI RAJKUMAR DHOOT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in 2006-07 Composite Educational Development Index towards Universal Elementary Education, Arunachal Pradesh, Bihar, West Bengal, Assam, Jharkhand and Madhya Pradesh ranked 30 or below;
- (b) if so, what were their ranks in 2007-08 and the improvement achieved over the previous year; and
- (c) the targets fixed for four broad parameters of access, infrastructure, teacher related indicators and their outcome for 2008-09 and 2009-10?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) To assess progress of States and Union Territories towards universalization of elementary education, an Educational Development Index (EDI), has been developed by National University of Educational Planning and Administration (NUEPA). The EDI is based on four broad parameters of access, infrastructure, teacher related indicators and elementary education outcomes. The status of the States of Arunachal Pradesh, Assam, Bihar, Jharkhand, Madhya Pradesh and West Bengal is as follows: